



**GOVERNMENT OF KERALA**

**Abstract**

GAD- COVID-19- lockdown in the entire state of Kerala – designating Addl. Chief Secretary, Home & Vigilance in overall charge of all Covid-19 related activities in the State- orders issued

General Administration (Secret Section) Department

**G.O.(Ms)No.53/2020/GAD Dated,Thiruvananthapuram, 30/03/2020**

**ORDER**

In exercise of powers conferred under Sec. 24 of Disaster Management Act-2005, the undersigned, in his capacity as Chairperson, State Executive Committee places Dr Vishwas Mehta IAS, Addl. Chief Secretary, Home & Vigilance in overall charge of all activities connected with containment of Novel Corona Virus (Covid-19) in the State of Kerala.

He will coordinate with all Secretaries and Heads of Departments and may issue instructions and directions from time to time.

Shri Sanjay M Kaul IAS, Secretary, Ports, will assist Dr Vishwas Mehta in discharging his functions.

Dr Vishwas Mehta will report to the undersigned about Covid-19 containment activities in the State on daily basis.

(By order of the Governor)

**TOM JOSE**  
**CHIEF SECRETARY**

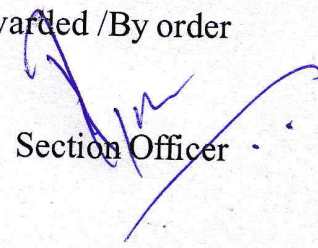
To:

Additional Chief Secretary, Home & Vigilance Department  
State Police Chief, Thiruvananthapuram  
Principal Secretary, Revenue Department  
Principal Secretary, LSG Department



Principal Secretary, Transport Department  
Principal Secretary, Industries Department  
Principal Secretary, Health Department  
All Additional Chief Secretaries/ Principal Secretaries/ Secretaries  
Officers concerned  
All District Collectors  
All District Police Chiefs  
All Heads of Departments  
Private Secretary to Chief Minister  
Private Secretary to Minister for Health & Family Welfare Department  
Private Secretary to Minister for Revenue Department  
Private Secretary to all Ministers  
Special Secretary to Chief Secretary  
Director, I & PRD/ Web and New media

Forwarded /By order

  
Section Officer